

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 157 of 2015

Dated: 23rd December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Assam Electricity Grid Corporation Ltd. Appellant(s)
Versus
Assam Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Avijit Roy
Mr. Barnali Das for AEGCL

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Raunak Jain

ORDER

Learned counsel for the appellant prays for and is granted two weeks time to file rejoinder affidavit.

Post this Appeal for hearing on **16th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/sh